| Annexure – 7 | | | | | | | | | | | | | |
|---|-----------------------|--------------------|---------------------------|-----------------|---------------------------|-------------|---------------|--------------------|----------------------|------------------|--------------------|-----------------------|---|
| Name of the corporate debtor: CARNIVAL TECHNO PARK PRIVATE LIMITED; Date of commencement of CIRP: 13/02/2024; List of creditors as on: 31/03/2025 | | | | | | | | | | | | | |
| List of operational creditors (Government Dues) | | | | | | | | | | | | | |
| | | | | | | | | | | | | | (Amount in ₹) |
| SI. No. | Details of claimants | | Details of claim received | | Details of claim admitted | | | | Amount of contingent | Amount of any | Amount of claim | Amount of claim under | Remarks, if |
| | | | | | | | | | | | | | any |
| | Department Covernment | | | | | | thathan 0/ af | claim | mutual | not | verification | | |
| | Department | Government | | Amount | Amount of claim | Nature | Whether | % of | | dues, | admitted | | |
| | | | receipt | claimed | admitted | of claim | related | voting share in | | that may | | | |
| | | | | | | | party? | CoC | | be set-off | | | |
| 1 | Income Tax | Central Government | 19-03-2024 | 14,78,66,670.00 | 0 | Operational | NO | NA | 0 | NA | 14,78,66,670.00 | 0 | Amount Claimed is under |
| | Department | | | | | Claim | | | | | | | appeal with commissioner |
| | | | 42.05.2024 | 40.04.27.002.00 | 2 24 26 404 00 | Ossertional | | | 0 | | 6 00 01 701 000 | | |
| 2 | Electronics | State Government | 13-05-2024 | 10,04,37,882.00 | 3,24,36,181.00 | - | NO | NA | 0 | NA | 6,80,01,701.000 | Ŭ | Amount of claim not |
| | Technology | | | | | Claim | | | | | | | admitted is under dispute. |
| | Parks-Kerala | | | | | | | | | | | | The the matter is pending for adjudication with Hon'ble |
| | (Technopark) | | | | | | | | | | | | |
| | | | | | | | | | | | | - | High Court Kerala. |
| | | | | 24,83,04,552.00 | 3,24,36,181.00 | | | | | | 21,58,68,371.00 | 0 | |